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**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

Appeal.No.521/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06th December 2017, 10.30 A.M

Name of the Company	Sundar Devi Parakh(Cherry Properties & Traders Pvt.Ltd)		
Under Section	252 (3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

2 A. K. V. Pratap Singh
Adar.

PETITIONER


06/12/17

ORDER

Ld. Counsel for the appellant is present.

List on 08/02/2018.


Sd

(Jinan K.R.)
Member (J)


Sd

(V.P.Singh)
Member (J)